

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1237
TO BE ANSWERED ON 27.07.2022

PENDING DUES UNDER MNREGA

1237 SHRI BINOY VISWAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has taken note of the inordinate delay in payment of wages under MNREGA, if so, reasons for the same;
- (b) the total number of beneficiaries whose dues are still pending for more than three months, details thereof, State-wise;
- (c) the total pending dues under MNREGA to be given by Central Government to the State Governments details thereof, State-wise; and
- (d) the total number of supervisors under MNREGA that have pending dues for more than three months, details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States furnish funds release proposals to Government of India. Fund release to the States is a continuous process and Central Government is committed in making funds available to States for the implementation of the Scheme. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States. Also State can make advance payments subject to recoupment after the release of funds by Central Government.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 21.07.2022 are given at **Annexure-I**

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 21.07.2022) are given at **Annexure-II**.

(b) & (d): The information is being collected from States/Union Territories.

Annexure-I

Annexure-I referred to in reply to parts (a) & (c) of Rajya Sabha Unstarred Question No.1237 dated 27.07.2022

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 21.07.2022.		
Sl. No.	State/UT	Wages liabilities (Rs. in crore)
1	Assam	8.16
2	Bihar	1067.83
3	Gujarat	107.90
4	Haryana	8.05
5	Jharkhand	110.82
6	Ladakh	0.86
7	Maharashtra	99.15
8	Nagaland	110.36
9	Odisha	54.57
10	Telangana	83.43
11	Uttar Pradesh	447.87
12	West Bengal	2620.87
13	Puducherry	0.34
	Total	4,720.22

Annexure-II

Annexure-II referred to in reply to parts (a) & (c) of Rajya Sabha Unstarred Question No.1237 dated 27.07.2022

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 21.07.2022).		
Sl. No.	State/UT	Material liabilities (Rs. in crore)
1	Andhra Pradesh	143.57
2	Arunachal Pradesh	9.44
3	Assam	33.73
4	Bihar	28.59
5	Chhattisgarh	50.63
6	Goa	0.04
7	Gujarat	48.54
8	Haryana	8.28
9	Himachal Pradesh	48.47
10	Jammu and Kashmir	1.54
11	Jharkhand	36.59
12	Karnataka	476.18
13	Kerala	65.23
14	Ladakh	0.03
15	Madhya Pradesh	277.20
16	Maharashtra	91.92
17	Manipur	7.95
18	Meghalaya	21.57
19	Mizoram	0.04
20	Nagaland	21.37
21	Odisha	193.09
22	Punjab	13.56
23	Rajasthan	79.20
24	Sikkim	5.43
25	Tamil Nadu	91.07
26	Telangana	100.12
27	Tripura	16.71
28	Uttar Pradesh	301.50
29	Uttarakhand	22.04
30	West Bengal	343.02
31	Andaman and Nicobar	0.49
32	Dadra and Nagar Haveli Daman and Diu	0.00
33	Lakshadweep	0.01
34	Puducherry	0.18
	Total	2,537.32

(As per NREGASoft)